

Declaration of Assets and Liabilities

श्री श्रीवत्सल-1
08/2/23

Year 2022-23

SIDHNATH CHOUDHARY

son/daughter/wife of

SHRI HIRA LAAL CHOUDHARY

aged 44

years, belonging to

BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

service and presently working as SECURITY GUARD

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	25000/-	RENUJAY	RANVEER KUMAR CHAUDHARY	SAMAR KUMAR	RAVI KUMAR
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING 2400	3000/-			
(iii)	Bonds, Debentures and Shares in companies	-NIL-	-NIL-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-NIL-	-NIL-			
(v)	Motor Vehicles (details of make, etc.)	TWO-WHEELER (HONDA)	-NIL-			
(vi)	Jewellery (give details of weight and value)	-NIL-	702210.511 (RS 54000/-)			
(vii)	Other assets, such as values of claims / interests	-NIL-	-NIL-			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sidhnath Choudhary

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-NIL-	-NIL-			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-NIL-	16 DHUR (R32.5LAKH- JAMALPUR			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-NIL-	-NIL-			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	75 KATH THA	-NIL-			
(v)	Others (such as interest in property)	-NIL-	NIL			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12/12/2022
(a)	(i) Loans from Banks	SBI BIHARVIDHAN MAN DAL	10,35,00,00 LAKHS
	(ii) Loans from financial institutions	SRI RAM FINANCE	₹54,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-
	(b) dues to departments dealing with supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-

Siddhant Choudhary

	(d) dues to departments dealing with telephones	- NIL -	- NIL -
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	- NIL -	- NIL -
	(f) Other dues, if any	- NIL -	- NIL -
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-AQNPC-3359H	- NIL -
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	- NIL -	- NIL -
	(iii) Sales Tax [Only in case of proprietary business]	- NIL -	- NIL -
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- 110084647925

Gender :- M (M/F)

Date of Birth :- 15061978 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE PATNA
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S. - Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sidhnath Choudhary

Name of Employee: SIDHNATH CHOUDHARY

Designation: SECURITY GUARD

Department: BIHAR VIDHAN SABHA PATNA

Place: PATNA

Date: 08-02-2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.